

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-135-2020

IN

LD-VC-CW-107- 2020

Joaquim Reginaldo Mendes

...Applicant.

Versus

The State of Goa And Ors.

.... Respondents.

Mr. Preetam Talaulikar, Advocate for the Applicant.

Mr. Devidas J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the Respondents.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 22nd September 2020

P.C.

Stand over to 23.09.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr.